DEMAND NOTICE

Under Section 13(2) of the Securitisation And Reconstruction of Financial Assets And Enforcement of Security Interest Act, 2002 (the said Act.) read with Rule 3 (1) of the Security Interest (Enforcement) Rules, 2002 (the said Rules). In exercise of powers conferred under Section 13(12) of the said Act read with Rule 3 of the said Rules, the Authorised Officer of IIFL Home Finance Ltd.(IIFL HFL) (Formerly known as India Infoline Housing Finance Ltd.) has issued Demand Notices under section 13(2) of the said Act, calling upon the Borrower(s), to repay the amount mentioned in the respective Demand Notice(s) issued to them. In connection with above, notice is hereby given, once again, to the Borrower(s) to pay within 60 days from the publication of this notice, the amounts indicated herein below, together with further interest from the date(s) of Demand Notice till the date of payment. The detail of theBorrower(s), amount due as on date of Demand Notice and security offered towards repayment of loan amount are as under:-

Name of the Borrower(s), /Guarantor (s)	Demand Notice Date & Amount	Description of secured asset (immovable property)
Mr. Raj Kumar, Mrs. Sushma Devi **(Prospect No IL10045309)**	**10/02/2025 Rs. 3625845.00/-** (Rupees Thirty Six Lakh Twenty Five Thousand Eight Hundred and Forty Five Only)	All That Piece And Parcel of The Property Being : Built-up Upper Ground Floor, front Side Right , Portion Without Roof Rights, (3+1), on Property Bearing Plot No. 141 & 142, Out of Khasra No. 161, Situated In The Revenue Estate of Village Nawada, Delhi State Delhi, in The Abadi Known As Vipin Garden, Uttam Nagar, New Delhi-110059, Area Admeasuring (in Sq. Ft.):property Type: Carpet_area, Super_built_up_area, Property Area: 657.00, 730.80
Mr. Vipin Kanojiya, Mrs. Payal **(Prospect No 886017)**	**10/02/2025 Rs. 1788548.00/-** (Rupees Seventeen Lakh Eighty Eight Thousand Five Hundred and Forty Eight Only)	All That Piece And Parcel of The Property Being : Upper Ground Floor, Back Side Portion, Without Roof/terrace Rights of Built-up Property Bearing No. F-154, Out of Khasra No. 111/10/1, Situated in the area of Village Palam, Delhi State Delhi, Colony Known As Mahavir Enclave-3, Gali No. 82, New Delhi, 110059, Area Admeasuring (In Sq. Ft.): Property Type: Carpet_Area, Super_Built_Up_Area, Property Area: 360.00, 450.00
Mr. Rajinder Singh, Mr. Daljeet Singh, Mrs. Inderjeet Kaur **(Prospect No IL10121477)**	**10/02/2025 Rs. 2587901.00/-** (Rupees Twenty Five Lakh Eighty Seven Thousand Nine Hundred and One Only)	All That Piece And Parcel of The Property Being : Second Floor , Rear Side LHS (I.E. Property No SF-B) , Semi Finished, Without Roof Rights, Out of Property Known As Plot Bearing Pvt. No 7, Out of (House No 7), Part of Khasra No 531 , Situated Within Extended Abadi/Lal Dora of Village Burari, Delhi, 110084, Area Admeasuring (In Sq. Ft.): Property Type: Area_admeasuring, Property Area: 675.00
Mr. Animesh Singh, Mrs. Sanju **(Prospect No IL10096548)**	**10/02/2025 Rs. 2121300.00/-** (Rupees Twenty One Lakh Twenty One Thousand Three Hundred Only)	All That Piece And Parcel of The Property Being : Built-up Second Floor (Back Rhs Side), Without Roof/terrace Rights, Built on Property Bearing No. 20, Out of Khasra No. 317 And 318, Situated in the area of Village Nawada Mazra Hastsal, Delhi, Colony Known As Sidhatri Enclave, Uttam Nagar, New Delhi-110059, Area Admeasuring (In Sq. Ft.): Property Type: Saleable_area , Carept_area, Property Area: 457.00, 374.00
Mr. Mukesh Thakur, Manju Boutique, Mrs. Manju Devi **(Prospect No IL10085857)**	**12/02/2025 Rs. 1827841.00/-** (Rupees Eighteen Lakh Twenty Seven Thousand Eight Hundred and Forty One Only)	All That Piece And Parcel of The Property Being : Property No. 46, 2nd floor, Back Side LHS, out of Khasra No. 14/25, Situated in the area of Village Dabri colony Known as Dabri Extn, New Delhi, 110045, Area Admeasuring (In Sq. Ft.): Property Type: Area_Admeasuring, Property Area: 450.00
Mr. Prakash Rai, Mrs. July Kumari **(Prospect No IL10140144, IL10776878)**	**10/02/2025 (Prospect No. IL10140144) Rs. 1467936.00/-** (Rupees Fourteen Lakh Sixty Seven Thousand Nine Hundred and Thirty Six Only) **(Prospect No.IL10776878) Rs.140800.00/-** (Rupees One Lakh Forty Thousand Eight Hundred Only)	All That Piece And Parcel of The Property Being : Third Floor , With Roof/Terrace Rights towards back side LHS of Built Up Property Bearing Plot No E-90 , out of Khasra no. 21/14 , Situated in the area of village Matiala , Delhi State Delhi , Area abadi known as Colony Nanhey Park , Uttam nagar , New Delhi , 110059, Area Admeasuring (In Sq. Ft.): Property Type: Area_Admeasuring, Property Area: 360.00
Mr. Ankit Pandey, Mr. Anand Prakash Panday, Mrs. Richa Pandey **(Prospect No IL10359520)**	**10/02/2025 Rs. 1953779.00/-** (Rupees Nineteen Lakh Fifty Three Thousand Seven Hundred and Seventy Nine Only)	All That Piece And Parcel of The Property Being : Apartment No T8-706, Type D, Tower No T8, Seventh Floor, Advitya Homes, Sector 143, Village Sikri , Faridabad , Haryana, 121004 Area Admeasuring (In Sq. Ft.): Property Type: Saleable_area, Carpet_area Property Area: 742.00, 644.00
Mr. Mohammad Irsad, Al Qaria Interior Designer, Mrs. Tehseen **(Prospect No 980818, IL10282325)**	**10/02/2025 (Prospect No. 980818) Rs.111191.00/-** (Rupees One Lakh Eleven Thousand One Hundred and Ninety One Only) **(Prospect No. IL10282325) Rs.1567913.00/-** (Rupees Fifteen Lakh Sixty Seven Thousand Nine Hundred and Thirteen Only)	All That Piece And Parcel of The Property Being : Property bearing Plot no. V-164, out of Khasra no.441, Block V , Sector A , Situated in the area of Village Bindapur Khurd , Colony known as Bhagwati Vihar, Uttam Nagar, New Delhi, 110059, Area Admeasuring (In Sq. Ft.): Property Type: Land_Area, Property Area: 180.00
Mrs. Bala B Alias Mrs. Bala, Mr. Dhare **(Prospect No 984594)**	**10/02/2025 Rs. 3077044.00/-** (Rupees Thirty Lakh Seventy Seven Thousand and Forty Four Only)	All That Piece And Parcel of The Property Being : Built Up Upper Ground Floor ,(Back Side LHS), Without Roof/Terrace Rights , Built on Property Bearing No 78/1, Out of Khasra No 64/13 , Situated in the area of Village Hastsal, Delhi Colony Known As Mohan Garden, in Block K-1 Extn, Uttam Nagar, New Delhi, 110059, Area Admeasuring (In Sq. Ft.): Property Type: Saleable_area, Carpet_area, Property Area: 517.50, 414.00
Mrs. Sangeeta, Mr. Vishal Verma, Lifestyle **(Prospect No IL10520614)**	**10/02/2025 Rs. 2324726.00/-** (Rupees Twenty Three Lakh Twenty Four Thousand Seven Hundred and Twenty Six Only)	All That Piece And Parcel of The Property Being : Second Floor Back LHS (South Eastern Portion) Without Roof/terrace Rights, Built-on Property Bearing No. 20, Out of Khasra NO.-38/7, Situated In The Area Of Revenue Estate of Village Hastsal, Delhi State Delhi And The Colony Known As Vikas Nagar Extn., In Block-b, Uttam Nagar, New Delhi-110059, Area Admeasuring (in Sq. Ft.): Property Type: Saleable_Area, Carpet_Area, Property Area: 450.00, 360.00
Mr. Seema Singh, Shree Shyam Manufacturers, Mr. Ishwar Sharan, Mrs. Anita Devi **(Prospect No IL10530146)**	**13/02/2025 Rs. 3267321.00/-** (Rupees Thirty Two Lakh Sixty Seven Thousand Three Hundred and Twenty One Only)	All That Piece And Parcel of The Property Being : Built Up Third floor front side portion with roof rights of built up property bearing No.E-261 out of Khasra No.118/11/1, Situated at village Palam Delhi, Colony Known as Mahavir Enclave, New Delhi, 110045, Area Admeasuring (In Sq. Ft.): Property Type: Built_Up_Area, Carpet_Area, Land_Area, Property Area: 581.00, 511.00, 1161.00
Mr. Kewal Krishan, Shanker Plastic, Mrs. Mithlesh **(Prospect No IL10552089)**	**13/02/2025 Rs. 5010509.00/-** (Rupees Fifty Lakh Ten Thousand Five Hundred and Nine Only)	All That Piece And Parcel of The Property Being : Entire Third floor with roof rights, Property bearing No.22 & 23, Block & Pocket -H-1 ,Sector -11 , situated at layout plan of Rohini Residential Scheme, Delhi-110085, Area Admeasuring (In Sq. Ft.): Property Type: Built_Up_Area, Land_Area, Carpet_Area, Property Area: 446.00, 558.00, 379.10
Mrs. Sadhana, Mr. Suraj **(Prospect No IL10590186)**	**13/02/2025 Rs. 3256106.00/-** (Rupees Thirty Two Lakh Fifty Six Thousand One Hundred and Six Only)	All That Piece And Parcel of The Property Being : Second Floor, Without Roof Rights Built on Plot No. A-780, (Old No. 112-b), Out of Khasra No. 7110, Situated in The Revenue Estate of Village Mirzapur, Delhi State Delhi Colony Known As Mahavir Enclave Part II & III, (Part II), Gali NO.20, New Delhi, 110059, Area Admeasuring (In Sq. Ft.): Property Type: Saleable_area, Carpet_area, Property Area: 652.00, 522.00
Mr. Rajinder Kumar Badan, R K Steel Fabrication, Mrs. Neelam **(Prospect No 982540, IL10385157)**	**12/02/2025 (Prospect No. 982540) Rs.112823.00/-**(Rupees One Lakh Twelve Thousand Eight Hundred and Twenty Three Only) **(Prospect No. IL10385157) Rs. 1030558.00/-** (Rupees Ten Lakh Thirty Thousand Five Hundred and Fifty Eight Only)	All That Piece And Parcel of The Property Being : Ground Floor and Third Floor without roof rights., of the Property bearing No. C-IV/194, situated at Dayanand Colony, Lajpat Nagar-IV, New Delhi- 110024, Area Admeasuring (In Sq. Ft.): Property Type: Land_Area, Built_Up_Area, Super_Built_Up_Area, Carpet_Area, Property Area: 900.00, 1576.00, 1576.00, 1449.00
Mrs. Seema Ahuja, Mr. Jitender Ahuja, Mrs. Seeta Devi, Ahuja Traders **(Prospect No IL10316755)**	**13/02/2025 Rs.1765323.00/-** (Rupees Seventeen Lakh Sixty Five Thousand Three Hundred and Twenty Three Only)	All That Piece And Parcel of The Property Being : Shop Pvt No. 2 &3, of Property No. 5119, 3rd Floor, Ward No. XIII, Situated At Sarak Mandi Rui, Bahadur Garh Road, Delhi, 110006, Area Admeasuring (In Sq. Ft.): Property Type: Land_area, Property Area: 79.00
Mr. Kamal Kishore, Mrs. Radika **(Prospect No IL10323308)**	**13/02/2025 Rs.4418684.00/-** (Rupees Forty Four Lakh Eighteen Thousand Six Hundred and Eighty Four Only)	All That Piece And Parcel of The Property Being : Ground Floor without roof/terrace rights, Situated in the area of village Nangli Jalab, Property no. 47 (old), New No. 217, Colony known as old Mahabir Nagar, in block-B now known as S-2 Block, New Delhi, 110018, Area Admeasuring (In Sq. Ft.): Property Type: Land_Area, Property Area: 900.00
Mr. Gagan Choudhary, Mrs. Vrishti Yadav **(Prospect No IL10341455)**	**13/02/2025 Rs.3259983.00/-** (Rupees Thirty Two Lakh Fifty Nine Thousand Nine Hundred and Eighty Three Only)	All That Piece And Parcel of The Property Being : Built Up Second Floor Back LHS, Without Roof/Terrace Rights, Built Up Property Bearing No.B- 56, Out of Khasra No. 10/2, Village Matiala, Mansa Ram Park, Najafgarh Road, Uttam Nagar, New Delhi - 110059, Area Admeasuring (In Sq. Ft.): Property Type: Saleable_Area, Carpet_Area, Property Area: 563.00, 450.00
Mr. Mohd Aftab, Mrs. Fatma **(Prospect No IL10559235)**	**13/02/2025 Rs.696866.00/-** (Rupees Six Lakh Ninety Six Thousand Eight Hundred and Sixty Six Only)	All That Piece And Parcel of The Property Being : Freehold Dda Built-up Janta Flat Bearing. No.5O, on Third Floor, Under Jantacategory, in Block-1, Pocket-11, Sector-A-6, Situated in The Layout Plan of Narela Residential Scheme, Narela, Delhi, 110040, Area Admeasuring (In Sq. Ft.): Property Type: Land_Area, Property Area: 194.00
Mr. Arunendra Kumar Chaturvedi, Mrs. Ranjana Chaturvedi **(Prospect No IL10572842)**	**13/02/2025 Rs.3213666.00/-** (Rupees Thirty Two Lakh Thirteen Thousand Six Hundred and Sixty Six Only)	All That Piece And Parcel of The Property Being : Built-up First Floor, (Front Side, RHS), Without Roof Rights, of Property No. 108 And 109, Out of Khasra No. 289, Situated in The Area of Village Nawada And The Colony Known As Bhagwati Garden Extn., Uttam Nagar, New Delhi, 110059, With Common Rights To Use Entrance/Gate And Staircase, With Common One Hatch Back Car Parking Space on Stilt Floor, With Lift Facility, With The Proportionate Freehold Rights of The Land Under The Said Property Area Admeasuring (in Sq. Ft.): Property Type: Saleable_Area, Carpet_Area, Land_Area, Property Area: 536.00, 456.00, 540.00
Mr. Rajan Kumar, Mr. Anil Kumar, Mrs. Babita Devi **(Prospect No IL10631126)**	**13/02/2025 Rs.2819906.00/-** (Rupees Twenty Eight Lakh Nineteen Thousand Nine Hundred and Six Only)	All That Piece And Parcel of The Property Being : Built-up First Floor, Front Middle Side, Without Roof Rights, of Property No. 37, Out of Khasra No. 338 And 339, Situated in The. Area of. Village Nawada And The Colony Known As Sidharthi Enclave, Block JK, Mohan Garden, Uttam Nagar, New Delhi- 110059, with Common Rights To Use. Entrance/gate And Staircase, with Common one Bike Parking Space on Stilt Floor, With Lift Facility, With The Proportionate Freehold Rights of The Land Under The Said Property, Area Admeasuring (In Sq. Ft.): Property Type: Saleable_Area, Carpet_Area, Property Area: 495.00, 396.00
Mrs. Suman Goel, Suraj Infras, Mr. Raj Goyal **(Prospect No IL10845241)**	**13/02/2025 Rs.4541132.00/-** (Rupees Forty Five Lakh Forty One Thousand One Hundred and Thirty Two Only)	All That Piece And Parcel of The Property Being : First Floor, Front Side, Rhs, Pvt. No. 9, Tower-3, Without Roof/with Common Terrace Rights, Built on Property Bearing Plot No. 127, Out of Khasra No. 15/25/2, Situated in The Area of Village Razapur Khurd, Colony Known As Sainik Enclave Extn., Mohan Garden, Uttam Nagar, New Delhi-110059, with Common one Small/hatch Back Car Parking Space in Stilt Parking Area With Common Parking Rights Area Admeasuring (In Sq. Ft.): Property Type: Saleable_Area, Carpet_Area, Property Area: 855.00, 680.00
Mrs. Sushma Jain, Mr. Lokendra Jain, Khushi Enterprises **(Prospect No IL10117975)**	**11/02/2025 Rs.1857711.00/-** (Rupees Eighteen Lakh Fifty Seven Thousand Seven Hundred and Eleven Only)	All That Piece And Parcel of The Property Being : Flat No. UGF- 204, MIG, Upper Ground Floor without roof rights, Rear R.H.S. Side, Plot No. B-15/13, DLF Ankur Vihar/Saddulabad, Loni, Ghaziabad- 201102, Area Admeasuring (IN SQ. FT.): Property Type: Saleable_Area, Carpet_Area, Land_Area, Property Area: 589.00, 530.00, 500.00
Mr. Dileep Kumar Tiwari, Mrs. Devkumari **(Prospect No IL10039941)**	**11/02/2025 Rs.2136877.00/-** (Rupees Twenty One Lakh Thirty Six Thousand Eight Hundred and Seventy Seven Only)	All That Piece And Parcel of The Property Being : Flat No. FF-2, First Floor, Front RHS MIG, Plot No. C-202, SLF Ved Vihar, Saddulabad, Loni, Ghaziabad, Uttar Pradesh, India, 201102, Area Admeasuring (In Sq. Ft.): Property Type: Carpet_area, Land_area, Property Area: 540.00, 500.00
Mr. Pankaj Kumar Goyal, Mr. Sonu, Mrs. Prem Lata **(Prospect No 901819)**	**11/02/2025 Rs.824567.00/-** (Rupees Eight Lakh Twenty Four Thousand Five Hundred and Sixty Seven Only)	All That Piece And Parcel of The Property Being : House Water Tax No. 64688, Built at part of Plot No. 29, Situated at Narayanpuri, Dhaulipyau, City, Tehsil and District Mathura, U.P, India, 282001, Area Admeasuring (In Sq. Ft.): Property Type: Land_Area, Built_Up_Area, Carpet_Area, Property Area: 456.00, 684.00, 581.00
Mr. Shashi Shekhar Tiwari, Mrs. Renu **(Prospect No 914165, 968643)**	**11/02/2025 (Prospect No. 914165) Rs. 1745580.00/-** (Rupees Seventeen Lakh Forty Five Thousand Five Hundred and Eighty Only) **(Prospect No. 968643) Rs. 120307.00/-** (Rupees One Lakh Twenty Thousand Three Hundred and Seven Only)	All That Piece And Parcel of The Property Being : Entire Third Floor With Roof/terrace Rights Out of Built Up Property Bearing Plot No 159-A Out of Khasra No. 400, Block V, Sector-d, Situated In The Revenue Estate of Village Binda Our Delhi State Delhi Colony Known As Bhagwati Vihar in Block-V, Sector-D, Uttam Nagar, New Delhi, 110059, Area Admeasuring (In Sq. Ft.): Property Type: Saleable_Area, Carpet_Area, Property Area: 450.00, 405.00
Mr. Veeru Laxmi Narayan, Mrs. Deep Mala **(Prospect No 811991)**	**11/02/2025 Rs. 612206.00/-** (Rupees Six Lakh Twelve Thousand Two Hundred and Six Only)	All That Piece And Parcel of The Property Being : Flat No. G-82, Ground Floor, Tower E (G+3), Dream City Awas Yojna, Singhal Dream City, Block E, Mauza Ladamada, Agra, 282001, Uttar Pradesh, India, Area Admeasuring (in Sq. Ft.): Property Type: Carpet_Area, Super_Built_Up_Area, Property Area: 483.00, 707.00
Mr. Kapil Sharma, Mrs. Meenakshi Sharma **(Prospect No IL10319323)**	**11/02/2025 Rs. 1312569.00/-** (Rupees Thirteen Lakh Twelve Thousand Five Hundred and Sixty Nine Only)	All That Piece And Parcel of The Property Being : One Residential Built-Up Upper Ground Floor Up to Ceiling Level without roof rights alongwith its whole of the structure built at site with all its fixture and fittings fitted thereon with the right to use the terrace for maintenance and repair of water tank and dish antenna, bearing the Property No. 61-A, Old Municipal No. 1438/p/2-f, Old Plot No.3, Out of Khasra No. 745/650/100-105, Situated in The Village Sikdarpur in The Abadi of Balbir Nagar Extn Illaqa Shahdara, Delhi, 110032 With All Common Facilities Such As Common Stairs, Common Passage, Common Entrance, Common Parking In Stilt, Together With The Proportionate, Impartable, Indivisible, Undivided Ownership Rights of The Land Underneath Area Admeasuring (in Sq. Ft.): Property Type: Built_Up_Area, Carpet_Area, Property Area: 450.00, 360.00
Mr. Prabhakar Massey, Mr. Gulam Masih, Mrs. Kamlesh Massy, Prabhakar Massey Contractor **(Prospect No IL10415820)**	**13/02/2025 Rs. 1828877.00/-** (Rupees Eighteen Lakh Twenty Eight Thousand Eight Hundred and Seventy Seven Only)	All That Piece And Parcel of The Property Being : Property comprised in Khasra No. 271, 279 situated vake Village Kanyadaspurr Aalok Nagar, District baraeli, Uttar Pradesh, 243001, Area Admeasuring (In Sq. Ft.): Property Type: Land_Area, Super_Built_Up_Area, Carpet_Area, Property Area: 891.00, 670.00, 600.00
Mr. Vijay Mishra, Mrs. Meenu Sharama, Meenu Ganralstor **(Prospect No IL10559356)**	**13/02/2025 Rs. 887898.00/-** (Rupees Eight Lakh Eighty Seven Thousand Eight Hundred and Ninety Eight Only)	All That Piece And Parcel of The Property Being : Property on Khasra No 290, Vaake Nadosi, Pargana and Tehsil Barielly. 243502, Area Admeasuring (In Sq. Ft.): Property Type: Land_Area, Built_Up_Area, Carpet_Area, Property Area: 1350.00, 878.00, 702.00
Mr. Niranjan Singh, Mrs. Khemvati, Mrs. Raj Kumari, Niranjan Singh Travels, Raj Kumari Cosmetics **(Prospect No IL10586124)**	**13/02/2025 Rs. 788962.00/-** (Rupees Seven Lakh Eighty Eight Thousand Nine Hundred and Sixty Two Only)	All That Piece And Parcel of The Property Being : Property on Khasra No 290, Vaake Nadosi, Pargana and Tehsil Barielly. 243502, Area Admeasuring (In Sq. Ft.): Property Type: Land_Area, Built_Up_Area, Carpet_Area, Property Area: 1350.00, 878.00, 702.00
Mr. Dileep Kumar, Mrs. Minakshi **(Prospect No IL10190531)**	**13/02/2025 Rs. 823010.00/-** (Rupees Eight Lakh Twenty Three Thousand and Ten Only)	All That Piece And Parcel of The Property Being : Plot no. 65, khasra no.74m, Ram Vatika Colony Village, Jmalapur Khurd, Jwalapur Pargana, Haridwar, Uttarakhand, 249407, India, Area Admeasuring (In Sq. Ft.): Property Type: Land_area, Built_up_area, Carpet_area, Property Area: 450.00, 530.00, 450.00
Mr. Ankit Kumar, Vishvkrma Furnitur, Mrs. Shalu Kumari **(Prospect No IL10449878)**	**13/02/2025 Rs. 1812719.00/-** (Rupees Eighteen Lakh Twelve Thousand Seven Hundred and Nineteen Only)	All That Piece And Parcel of The Property Being : Bhoomi khata 1396, khasra no 525, Situated at mouja Sevlakalan, Pachwadoon, Sadar, Dehradun, 248001, Area Admeasuring (In Sq. Ft.): Property Type: Land_Area, Property Area: 648.00
Mrs. Asha Deshwar, Deshwar Crokery House, Mr. Vinod Deshwar **(Prospect No 839235)**	**12/02/2025 Rs. 25,14,106.00/-** (Rupees Twenty Five Lakh Fourteen Thousand One Hundred and Six Only)	All That Piece And Parcel of The Property Being : Property bearing no. 22-A,out of Khasra No. 7/7, & 7/6, situated atA- Block, Annad Kunj, Ankur Vihar, at Village Karawal Nagar, Illaqa Shahdara , Delhi-110094, Area Admeasuring (In Sq. Ft.): Property Type: Land_Area, Built_Up_Area , Carept_Area, Property Area: 504.00, 906.00 , 787.00

If the said Borrowers fail to make payment to IIFL HFL as aforesaid, IIFL HFL may proceed against the above secured assets under Section 13(4) of the said Act, and the applicable Rules, entirely at the risks, costs and consequences of the Borrowers. For, further details please contact to Authorised Officer at Branch Office: Office No 1, First Floor, Mahaluxmi Metro Tower, Plot No. C -1,Sector - 4, Vaishali, Ghaziabad, Uttar Pradesh - 201010, D-11/151, 2nd Floor, Sector-8, Rohini, New Delhi-110085, Unit number 309, 3rd Floor, Padam Business Park, Sector 12 A, Awas Vikas Sikandara Yojna, Agra-282007, 1st Floor,SA 13 & 14, 1st Floor, DD Puram Bareilly-243005, 1st Floor, Tera Tower, Bhuteshwar Road, Manohar Pura, Mathura - 281001, Avni Plaza, Ist Floor, Khasra No. 27/11,27/11/1, Waka Mouza Uchha Goan, Yadav Colony, Mohna Road, Near Yadav Dairy, Above SBI bank, Ballabhgard, Faridabad, Haryana, 121004, 316 - Purnima Plaza,Second floor,GMS - Road,Dehradun -248001, 2nd floor, Sant Bhawan, Ranipur Road, Arya Nagar, Jwalapur, Haridwar - 249407, E-370, 2nd Floor, Nirman Vihar, Delhi-110092, /or Corporate Office : IIFL Tower, Plot No. 98, Udyog Vihar, Ph-IV Gurgaon, Haryana.

Place: Delhi Date: 17.02.2025 **Sd/- Authorised Officer, For IIFL Home Finance Ltd**

AMBIT FINVEST PRIVATE LIMITED

Corporate Off: Kanakia Wall Street, 5th floor, A 506-510, Andheri-Kurla Road, Andheri East, Mumbai-400093

POSSESSION NOTICE

(For Immovable Property)

(Under Rule 8 (1) of the Security Interest (Enforcement) Rules, 2002)

Whereas the undersigned being the authorized officer of Ambit Finvest Private Limited Having its registered office at Ambit House, 449, Senapati Bapat Marg, Lower Parel, Mumbai - 400 013, Corporate office at Kanakia Wall Street - 5th floor, A 506-510, Andheri-Kurla Road, Andheri East, Mumbai-400093 and Branch office at Office No . - 2ND Floor, Plot Number 1, DLF Industrial Area , Near Moti Nagar Metro Station, Moti Nagar, New Delhi - 110015, under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated mentioned hereunder calling upon the following borrowers to repay the amount mentioned in the notice being also mentioned hereunder within 60 days from the date of receipt of the said notice.

The following borrowers having failed to repay the amount notice is hereby given to the following borrowers and the and the public in general that undersigned has taken possession of the properties described herein below in exercise of powers conferred on him under sub section (4) of section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002.

Name of the Borrowers/ Co- Borrowers /Guarantors & Loan Account Number	Demand Notice Date / Amount	Description of Immovable Property/Properties Mortgaged	Date of Possession / Type of Possession
1) KULBIR RANA 2. PRAMOD RANA Lan Nos. DEL000000004695	01.12.2023 Rs. 20,13,923.40 /- (Rupees Twenty Lakh Thirteen Thousand Nine Hundred Twenty Three And Forty Paisa Only) As On : 28.11.2023	"PLOT MEASURING 4 BISWAS (200 SQ. YRDS), OUT OF KHASRA NO 106/49 MIN(0.04), SITUATED IN EXTENDED LAL DORA ABADI OF VILLAGE KHERA KALAN, TEHSILALIPUR DELHI 110082 BOUNDARY OF THE SAID PROPERTY : - EAST: PLOT NO 48 WEST : PLOT NO 50 NORTH : OTHER'S PLOT SOUTH: RASTA 25' WIDE."	14.02.2025 Physical Possession

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the Charge of Ambit Finvest Private Limited for an amount mentioned herein above and interest thereon.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Sd/-
Authorised Officer
Ambit Finvest Private Limited

Place : Delhi
Date: 15/02/2025

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI BENCH-IV AT NEW DELHI
IA NO. 707/2025
IN
CP (IB) No. 638/ND/2021
IN THE MATTER OF:

Yes Bank Limited ...Financial Creditor

Versus

Mothers Pride Education Personna Private Limited ...Corporate Debtor

AND IN THE MATTER OF:

AAA Insolvency Professionals LLP
The IPE Appointed as Resolution Professional
In the matter of Mothers Pride Education Personna Private Limited
Through MR. Ankit Goel
The Partner of IPE
Authorized To Act and Sign on Behalf of the IPE. ...Resolution Professional/ Applicant

Versus

Praveen Kumar and Ors. ...Respondents

As per the order dated 12.02.2025 in I.A. No. 707 of 2025 passed by the Hon'ble NCLT, New Delhi Bench-IV, all the below-mentioned Respondents are required to appear before the Hon'ble NCLT, New Bench, Court Hall – IV on the next date of hearing i.e., 21st day of February 2025 at 02.30 P.M either in person or through their counsel. The details of the said respondents are as follows: -

INTERLOCUTORY APPLICATION NO. 707 OF 2025

RESP. No.	NAME OF PARTY	ADDRESS
1.	Praveen Kumar	D-816, Block Mangol Puri, New Delhi-110048
2.	Ganesh Chandra	N 608, Sewa Nagar Lodhi Road, New Delhi-110003
3.	Raj Rani Gupta	11/77, West Punjabi Bagh, New Delhi-110026
4.	Digvijay Yadav	House No. 1720, Kushal Vatika, Wazirabad, Gurgaon-122001
5.	Sukhwinder Singh	C/17, 2nd Floor New Rohtak Road, Karol Bagh, New Delhi-110005
6.	Anand Bansal	C-5D/27B, Janak Puri, New Delhi-110058
7.	Kamal Kumar Singhal	House No 27, Block A, sector 51, Gautaum Budhha Nagar, Noida, Uttar Pradesh-208019
8.	Anil Kumar Banbah	H. NO. 12 Road No. 8, Punjabi Bagh Extn, New Delhi-110026
9.	Sudha Gupta	C/17, 2nd Floor New Rohtak Road, Karol Bagh, New Delhi-110005
10.	Devender Gupta	A-172, Meera Bagh, Pashim Vihar, New Delhi-110087 **Also at:** Marvel Mansion, 1 Link Road, Pocket-1, Samalkha, Delhi-110037
11.	Prateek Gupta	A-172, Meera Bagh, Pashim Vihar, New Delhi-110087 **Also at:** Marvel Mansion, 1 Link Road, Pocket-1, Samalkha, Delhi-110037
12.	Paras Gupta	A-172, Meera Bagh, Pashim Vihar, New Delhi-110087 **Also at:** Marvel Mansion, 1 Link Road, Pocket-1, Samalkha, Delhi-110037
13.	Presidium Educational Institution Pvt. Ltd.	F-23, Market Pkt B-4, Keshav Puram, Lawrence Road, Landmark LSC MKT, New Delhi - 110035
14.	Madhuvan Tie Up Pvt. Ltd.	House No.28, Pocket-1, Paschim Puri, North West, New Delhi-110063
15.	Our Co. Infrastructure Developers Private Limited	EWS/DDA, Block-A, Flat No.-708, DLF Capital Greens, Shivaji Marg, Moti Nagar, Karam Pura, West Delhi, New Delhi-110015
16.	Karan Education Private Limited	House No. 196, Deepali Enclave, Pitampura, North West, New Delhi-110034
17.	Modern Institute of Education Private Limited	G-10, Pushkar Enclave, Paschim Vihar, New Delhi-110063
18.	A P Impex Private Limited	Office No.7, Property No.183, Gill Chowk, Ludhiana-141003
19.	Mothers Pride Education Institution Pvt Ltd	11/77, West Punjabi Bagh, West Delhi, New Delhi-110026
20.	Eduvision Global Pvt. Ltd.	A-119, Mezzanine Floor, Meera Bagh, Paschim Vihar, New Delhi -110087
21.	Presidium Institutions of Education Excellence Private Limited	11/77, West Punjabi Bagh, West Delhi, New Delhi-110026
22.	Sarswati Eduvision Private Limited	A-119, Ground Floor, Meera Bagh, Paschim Vihar New Delhi-110087
23.	Scholartube Education And Learning Solutions Private Limited	1509, 15th Floor, R.G. Trade Tower Netaji Subhash Place, Pitampura, New Delhi-110034
24.	Sutlej Eduvision Private Limited	11/77, West Punjabi Bagh, West Delhi, New Delhi-110026
25.	Marvel Infra Projects Private Limited	A-119, Ground Floor, Meera Bagh, Paschim Vihar New Delhi-110087
26.	Currifriends Education and Training Private Limited	H. No. -309, G/F, Gali No.-2, Vill-Samalka, Near Boys Primary School, South West Delhi, New Delhi-110037
27.	Happy Motel And Resorts (India) Private Limited	House No.-196, Deepali Enclave, Pitampura, West Delhi, New Delhi-110034
28.	Mountain Meadow Holidays Pvt Ltd	House No.-196, Deepali Enclave, Pitampura, West Delhi, New Delhi-110034
29.	Adiva Healthcare Private Limited	11/77, West Punjabi Bagh, West Delhi, New Delhi-110026
30.	Somnath Techno Build Private Limited	Shop No. 5, 109 Bhawani Nagar, Murlipura, Jaipur-302039
31.	PR.Career Enterprises Private Limited	A-119, Ground Floor, Meera Bagh, Paschim Vihar New Delhi-110087
32.	Reality Buildwell (India) Private Limited	1450/2, First Floor, East Jyoti Nagar, Shahdara, Delhi-110093
33.	Future Edge Edu Solutions Private Limited	364, 1st Floor, Kohat Enclave Pitampura, New Delhi-110034
34.	Paras Motels Pvt. Ltd.	11/77, West Punjabi Bagh, West Delhi, New Delhi-110026
35.	Infinite Prorate Pvt. Ltd.	Flat No.-1007, Sect. B PKT I, Vasant Kunj, New Delhi-110070
36.	Rosy Buildwell & Promoter Pvt. Ltd.	F. No -1001, Sector-B, PKT 1, Vasant Kunj, New Delhi-110070
37.	Eduvision Traders and Printers Pvt. Ltd.	A-119, Ground Floor, Meera Bagh, Paschim Vihar New Delhi-110087

YOUR ATTENDANCE IS URGENTLY REQUESTED BEFORE HON'BLE NCLT NEW DELHI BENCH.

Sd/-
CA. Ankit Goel, Authorized Partner of
AAA Insolvency Professionals LLP (Resolution Professional)
Mothers Pride Education Personna Private Limited
IP Registration No. IBBI/IPE-0002/IPA-1/2022-23/50001
Email: - motherspridepersonna.ibc@gmail.com
Date: 15/02/2025

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI BENCH-IV AT NEW DELHI
IA NO. 644/2025
IN
CP (IB) No. 21/ND/2022
IN THE MATTER OF:

Yes Bank Limited ...Financial Creditor

Versus

Mothers Pride Education Institution Private Limited ...Corporate Debtor

AND IN THE MATTER OF:

AAA Insolvency Professionals LLP
The IPE Appointed as Resolution Professional
In the matter of Mothers Pride Education Institution Private Limited
Through MR. Ankit Goel
The Partner of IPE
Authorized To Act and Sign on Behalf of the IPE. ...Resolution Professional/ Applicant

Versus

Praveen Kumar and Ors. ...Respondents

As per the order dated **10.02.2025 in I.A. No. 644 of 2025** passed by the Hon'ble NCLT, New Delhi Bench-IV, all the below-mentioned Respondents are required to appear before the Hon'ble NCLT, New Bench, Court Hall – IV on the next date of hearing i.e., 21st day of February 2025 at 02.30 P.M either in person or through their counsel. The details of the said respondents are as follows: -

INTERLOCUTORY APPLICATION NO. 644 OF 2025

RESP. No.	NAME OF PARTY	ADDRESS
1.	Praveen Kumar	D-816, Block Mangol Puri, New Delhi-110048
2.	Ganesh Chandra	N 608, Sewa Nagar Lodhi Road, New Delhi-110003
3.	Megha Verma	D – 16/32, Sector